

Physically Handicapped, New Delhi, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for the Physically Handicapped, New Delhi, for the year 1995-96.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- [Placed in Library, See No. LT. 1453/97]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1995-96.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT. 1454/97]

**Annual Report and Review on the working of
National Federation of Co-operative Sugar
Factories Limited, New Delhi for the
year 1995-96 etc.**

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table —

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Co-operative Sugar Factories Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Co-operative Sugar Factories Limited, New Delhi, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT. 1455/97]

**Notification under Environment (Protection) Act, 1986
and Annual Report and Review on the working of
Central Zoo Authority, New Delhi for the
year 1995-96 etc.**

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): Sir, I beg to lay on the Table —

- (1) A copy of the Notification No. S.O. 622(E) (Hindi and English versions) published in Gazette of India dated the 6th September, 1996 making certain amendments in the Notification No. S.O. 83(E) dated the 16th February, 1987, issued under section 10 of the Environment (Protection) Act, 1986.
- (2) A copy of the Notification No. S.O. 623(E) (Hindi and English versions) published in Gazette of India dated the 6th September, 1996 making certain amendments in the Notification No. S.O. 84(E) dated the 16th February, 1987, issued under section 11 of the Environment (Protection) Act, 1986.
- (3) A copy of the Notification No. S.O. 624(E) (Hindi and English versions) published in Gazette of India dated the 6th September, 1996 making certain amendments in the Notification No. S.O. 394(E) dated the 16th April, 1987, issued under section 19 of the Environment (Protection) Act, 1986.
- (4) A copy of the Hazardous Waste (Management and Handling) Amendment Rules, 1996 (Hindi and English versions) published in Notification No. S.O. 625(E) in Gazette of India dated the 6th September, 1996, under section 26 of the Environment (Protection) Act, 1986.
- (5) A copy of the Notification No. S.O. 23(E) (Hindi and English versions) published in Gazette of India dated the 8th January, 1997 delegating the powers to Chairman, State Pollution Control Boards/Committees to issue directions to any Industry or any local or other authority for the violations of the standards and rules relating to hazardous wastes notified under the Environment (Protection) Act, 1986 issued under section 23 of the said Act.

[Placed in Library, See No. LT. 1456/97]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working